

nation with effect from 7 June, 1984.

I have also to inform the House that I received a letter from Shri Amerinder Singh, an elected Member from Patiala constituency of Punjab resigning his seat in Lok Sabha. After necessary enquiry, I accepted his resignation with effect from 18th July, 1984.

श्री हरीश कुमार गंगवार : अध्यक्ष महोदय, मैं कहना चाहता हूँ कि आपकी समझ में तीन इशूज हैं—जम्मू-काश्मीर, पंजाब और भिवन्डी। इनमें से आपको कोई समझ में नहीं आया एडजार्नमेंट मोशन के बारे में।

अध्यक्ष महोदय : एडजार्नमेंट मोशन नहीं हो सकता है। मैं बता सकता हूँ कोई कानून का पंडित बता दे, तो मैं कान पकड़ जाऊंगा।

श्री हरीश कुमार गंगवार : एक बार आप बहस करवा दें, तो...

अध्यक्ष महोदय : डिस्कशन सब करेंगे। अगर कोई आकर समझा देगा, तो मैं माफी मांग लूंगा।

श्री हरीश कुमार गंगवार : फसल खराब हो गई है, मैं समझता था सरकार को डाटेंगे।

अध्यक्ष महोदय : डांट रहे हैं, डिस्कशन हो रहा है।

Dr. Subramaniam Swamy...not present ;

Shri Chintamani Jena.

12.25 hrs.

MATTERS UNDER RULE 377

- (i) U.S. Government's announcement to introduce U.S. Immigration Bill affecting Indian Students there

SHRI CHINTAMANI JENA (Balasore) :

...States studying in America are
...legatory memorandum ...

at a fix following the announcement made by USA to introduce US Immigration Bill. The Bill provides that once a foreign student in the United States completes his studies, he should go back to his home country and stay there for at least two years before he applies for a job in the United States.

A great majority of the half a million Indians living in the United States went to that country as students, got US degrees, secured jobs and subsequently settled down there by getting the green card. A good many of them assumed American Citizenship.

Once this Bill is made an Act, they will be forced by the amended immigration law to come back to India and from there try for a job in that country. It would be impossible for them to get a job in India and then to get a visa and go back to America. By introducing this Bill, the Americans have closed their shutters to foreign students. The new immigration Bill will put strict curbs on specified categories of their brothers and sisters.

In the light of the above circumstances, I request the Hon'ble Minister of External Affairs to take up this issue with the US Government and try to take all possible steps to help the Indian community settled down in US in general and Indian students studying in America in particular from the uncertainty.

- (ii) Need for extra financial assistance to States affected by landslides and floods

SHRI B.V. DESAI (Raichur) : Sir, A great tragedy has occurred in Karnataka due the landslide which had affected not only Karnataka but other States also. At least 28 people were killed in landslide in Meppadi in Wynad High Ranges and between Kottegara and Kalasa Road near Shimoga in Karnataka on 2nd July, 1984. Their houses were destroyed and large number of family members were killed with the result that most of the people have become orphans and there is nobody to look after their needs. The landslide has also occurred in Cochin in which 12 Adivasis and